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**LOK SABHA**

Thursday, 31st March, 1955

*The Lok Sabha met at Eleven of the Clock.*

[Mr. Speaker in the Chair]

**QUESTIONS AND ANSWERS**

(See Part I)

12 Noon.

**PAPERS LAID ON THE TABLE**

**NOTIFICATIONS UNDER SEA CUSTOMS ACT.**

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):** I beg to lay on the Table a copy each of the Customs Notifications Nos. 31 and 32, dated the 26th February, 1955, under sub-section (4) of section 43B of the Sea Customs Act, 1878, as inserted by the Sea Customs (Amendment) Act, 1953. [Placed in Library. See No. S-103/55.]

**MESSAGES FROM THE RAJYA SABHA**

**Secretary:** Sir, I have to report the following two messages received from the Secretary of Rajya Sabha:

(i) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 29th March 1955, agreed without any amend-

ment to the Medicinal and Toilet Preparations (Excise Duties) Bill, 1955, which was passed by the Lok Sabha at its sitting held on the 12th March, 1955."

(ii) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Finance Commission (Miscellaneous Provisions) Amendment Bill, 1955, which has been passed by the Rajya Sabha at its sitting held on the 29th March, 1955."

**FINANCE COMMISSIONS (MISCELLANEOUS PROVISIONS) AMENDMENT BILL.**

**Secretary:** Sir, I lay the Finance Commission (Miscellaneous Provisions) Amendment Bill, 1955, as passed by the Rajya Sabha, on the Table of the House.

**HYDERABAD EXPORT DUTIES (VALIDATION) BILL**

**Mr. Speaker:** I might state that the hon. Home Minister need not stand in his seat when moving anything, for reasons of health. He has my permission at all times to speak sitting.

**The Minister of Home Affairs (Pandit G. B. Pant):** I should thank you for your kind consideration.

I beg to move for leave to introduce a Bill to validate the levy and collection of certain duties on the export of goods from the State of Hyderabad.